

Cost of Production of Wheat

2811. SHRI VIKRAM MAHAJAN : Will the Minister of AGRICULTURE be pleased to state the cost of production per quintal of wheat on un-irrigated land and the model farms taken into consideration by the Planning Commission for that purpose ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE) : A Comprehensive Scheme for Studying the Cost of Cultivation of Principal crops in different States has been recently undertaken, which will also provide information on cost of production of wheat. Some data on cost of production of wheat had also been collected in the past for a few selected Districts under the Scheme for Studying the Economics of Farm Management. However neither the Comprehensive Scheme for Studying the Cost of Cultivation of Principal crops nor the Scheme of Farm Management Studies is oriented to specifically assess the cost of production per quintal of wheat on un-irrigated land or on model farms.

Model Scheme for Adivasis of Chhota Nagpur

2812. SHRI M. S. PURTY : Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) whether the people of Chhota Nagpur of Bihar are not getting the benefit of the mineral wealth available there in abundance ;

(b) if so, whether Government propose to draw up a model scheme on socio-economic and technical basis for the development of Adivasis of that place, who are economically and socially backward ; and

(c) if so, the broad outlines thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE (SHRI K. S. RAMASWAMY) : (a) to (c). Information is being collected from the State Government and will be laid on the Table of the House as soon as received.

Effect on human beings of Foodgrains sprayed by Pesticides

2813. SHRI B. R. SHUKLA :
SHRI NATESINGHRAO
GAEKWAD :

Will the Minister of AGRICULTURE be pleased to state :

(a) whether foodgrains of the crops sprayed by pesticides have a tendency to cause impotency in males who eat such grains ; and

(b) whether Government are aware that experiments carried on by scientists in Great Britain and USA have revealed the aforesaid phenomenon ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE) : (a) No such information is available with our scientists.

(b) No, Sir.

Execution of work under crash scheme for rural uneducated unemployed in Birbhum, West Bengal

2814. SHRI GADADHAR SAHA : Will the Minister of AGRICULTURE be pleased to state :

(a) the number of proposals of work under 'Crash Scheme' to provide employment to the uneducated unemployed in rural areas of Birbhum that have so far been received from district Authority of Birbhum West Bengal, and approved by the Central Government ;

(b) the names and numbers of 'Block Office' which got their schemes approved and where work under the approved schemes started and the amount of work so far done ;

(c) number of 'unemployed' so far given employment and the amount of money so far been spent out of total amount of Rs. twelve and a half lakhs sanctioned for Birbhum for the current financial year for the work under this scheme ; and

(d) the amount that remain to be spent during the remaining part of the financial

year; and the proposals of work under consideration for execution and to be undertaken for the rest of the financial year, block-wise?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (PROF. SHER SINGH): (a) to (d). The information is being collected from the State Government and will be laid on the Table of the House as soon as possible.

Passenger liner cruise from Bombay to beaches in Goa and Kerala

2815 **SHRI S. A. MURUGANANTHAM.** Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether Government have examined the possibility of a passenger liner cruise from Bombay down the West coast to beaches in Goa and Kerala; and

(b) if so, the results thereof?

THE MINISTER OF PARLIAMEN-TARY AFFAIRS AND SHIPPING AND TRANSPORT (SHRI RAJ BAHADUR): (a) and (b). There is already a passenger service operated by Chowgules from Bombay to Panaji. As regards passenger service between Bombay and Kerala, the matter was examined in the past but it was not found feasible due to expected losses.

Expenditure for development of Tribal Areas

2816. **SHRI RAMAVATAR SHASTRI:** Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state:

(a) whether Government have sanctioned any money for the general economic development of the Tribal areas; and

(b) if so, which are the areas where the work has already started and the total amount Government is going to spend for

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE (SHRI K. S. RAMASWAMY): (a) and (b). The Government of India have sanctioned 304 Tribal Deve-

lopment Blocks for all-round development of tribal areas in the country which satisfy the following criteria:—

- (i) An area of 150-200 sq. miles
- (ii) A total population of 25,000
- (iii) A tribal concentration of 65-2/3%
- (iv) Viability to function as a normal administrative unit

Each Tribal Development Block is entitled to get Rs. 42 lakhs during the 15 years period from the Second Five Year Plan when they were started.

The Union Ministry of Agriculture have also sanctioned six Special Pilot Projects for backward tribal areas in the country. The areas covered under the projects are (i) Bastar (two projects) in Madhya Pradesh, (ii) Srikakulam in Andhra Pradesh, (iii) Ganjam and Koraput in Orissa and (iv) Singbhum in Bihar. Each project has an outlay of Rs. 1.50 crores for the remaining period of Fourth Plan. These projects aim at coordinated economic development of areas that are predominantly inhabited by the tribal people.

Conduct Rules for Sugar Factory Workers in Andhra Pradesh regarding their Political Activities

2817. **SHRI P. NARASIMHA REDDY:** Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Managements of Co-operative Sugar Factories in Andhra Pradesh have been permitted to incorporate into their Bylaws a ban on their employees from being members of any political parties or from canvassing for any candidates in any Elections; and

(b) the steps proposed to be taken to remedy this constitutional violation?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASABEE F. SHINDE): (a) In a circular letter addressed by the Director of Sugar, Co-operative Department, Government of Andhra Pradesh, to all cooperative